

**GOVERNMENT OF INDIA**  
**MINISTRY OF CHEMICALS AND FERTILIZERS**  
**RAJYA SABHA**  
**QUESTION NO 04.12.2009**  
**ANSWERED ON**  
**SICK FERTILIZER PSES**

1711

Shri Ravi Shankar Prasad

Will the Minister of COAL CHEMICALS AND FERTILIZERS be pleased to state :-

- (a) whether it is a fact that the Board for Reconstruction of Public Sector Enterprises (PSEs) has suggested for investment of Rs. 50,000 crores at Government level to re-operate sick public sector factories producing chemical fertilizers;
- (b) if so, the facts in this regard;
- (c) whether it is also a fact that Government has prepared a proposal to re-operate sick units on the basis of partnership with the private sector; and
- (d) if so, the facts and the assessment of total property of these sick units in September, 2009 ?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SHRI SRIKANT KUMAR JENA)

(a) No, sir.

(b) Does not arise.

(c) to (d) The Government has decided to explore the feasibility of revival of the closed public sector fertilizer units of Hindustan Fertilizer Corporation Limited (HFCL) and Fertilizer Corporation of India Limited (FCIL) subject to assured availability of natural gas, to meet the emerging demand production gap of urea in the country. The Government has constituted an Empowered Committee of Secretaries (ECOS) with the mandate to evaluate all investment options for revival of the closed units on FCIL/HFCL and to make suitable recommendation for consideration of the Government. ECOS has already considered various possible investment options for revival of the each of the closed units and have finalized its recommendation regarding the suitable financing option. Recommendations of the ECOS are under consideration of the Government.